

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

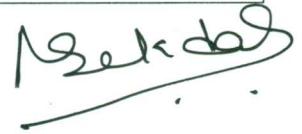
C.P (IB) No.504/KB/2017

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Scrapes (India) -Versus-Balaji Paper & Newsprint Pvt.Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Abhishek Sekdar      operational creditor  
Advocate

  
06.02.18

ANUJ SINGH  
RITOBAN SARKAR  
AVISHEK DAS  
ASHOK KR. SINGH



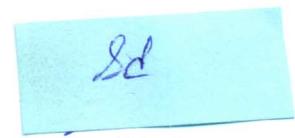
Advocates for  
the ~~Corporate~~ Debtor

  
06.02.2018

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

  
(Jinan K.R.)

Member (J)